

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RNM Infra Private Limited Date of Commencement of Liquidation: 22-06-2023; List of Stakeholders as on Date: 29-08-2023; Name of IP: Mr. KANAKABHA RAY; Process Number: 1; Last 5 digit of registration number: 12456

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	04	1350324	04	1350324				NA
2	Liquidation costs incurred till date		10331		10331				NA
3	Secured financial creditors	01	98438677	01	98438677				Annexure 3
4	Unsecured financial creditors	02	24019275	02	23530637				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	04	1641914	03	1248413				Annexure 6
7	Operational creditors (Government Dues)	02	168392810	02	14392420				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	05	15101609	04	11752373				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		18	308954940	16	150723175	0			